

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 1161/2016

IN THE MATTER OF:

Gac Logistics Pvt. Ltd.Petitioner
v.
Al Nafees Frozen Foods Exports Pvt. Ltd.Respondent

SECTION : UNDER SECTION 433(e), 434 of Companies Act, 2013

Order delivered on 10.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Shri Krishnendu Datta, Advocate
Shri Shantanu Prashar, Advocate
Ms. Malvika Awasthi, Advocate
Ms. Sanjana Saddy, Advocate

ORDER

Issue notice to show cause to the respondent why the petition be not admitted. Process dasti as well.

List on 21.07.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

Vineet